

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R P A N K A J B H A N D A R I

Criminal Appeal No(s). 990/2013

G.VENKATANARAYANAN

Appellant(s)

V E R S U S

STATE OF TAMIL NADU TR.CBI
(with office report)

Respondent(s)

Date : 29/10/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. C.Y. Dhinoja, Adv.
Ms. Uttara Babbar, Adv.

For Respondent(s)

Ms. Shipra Shukla, Adv.
Mr. B. V. Balaram Das, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Despite last opportunity, additional documents have not been filed. The same may be filed during the course of the day.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

(PANKAJ BHANDARI)
Registrar